

these houses.

(d) DDA reports that demolition orders have already been passed in this case. Implementation of the order is dependent upon law and order situation in the areas and availability of police force.

Financial Position of DDA

9331. SHRI RAM TAHAL CHOUHARY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the present financial position of the Delhi Development Authority;

(i) Bank balance as on	1.4.92	-	Rs. 8.33crores
(ii) Short term Deposits		-	Rs. 33.75 crores.

(b) No, Sir.

(c) and (d). There is no financial crisis. However, there is reduced cash-flow mainly because of non disposal of various properties including land allotment to Cooperative group housing societies from where receipts did not materialise in 1991-92. The allotment of land to cooperative group housing societies is still pending in the Supreme Court, and DDA has been advised to expedite its disposal.

[English]

National Consultation of Urban Child

9332. SHRI SHRAVAN KUMAR PATEL:
SHRIMATI BIBHU KUMARI DEVI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(b) whether the Delhi Development Authority is not in a position to give salaries to its employees as a result thereof;

(c) if so, the reasons for this financial crisis; and

(d) the steps taken by the Government to improve the said situation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAM): (a) The present financial position of the DDA is indicated below:-

(a) whether a three-day National Consultation on the Urban Child was organised in April, 1992 in New Delhi;

(b) if so, the details of the observations and suggestions made therein; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALM): (a) Yes, Sir. A National Consultation on the Urban Child sponsored by the Planning Commission, UNICEF and the Ministry of Urban Development, was organised by the National Institute of Urban affairs in April, 1992 in New Delhi.

(b) Participants at the National Consultation were generally of the view that the needs of urban children, especially those living in low income neighborhoods, need

especially targeted attention. Some of the other important suggestions at the Consultation were:

- (i) Strategies for provision of social services should be framed keeping in view the different size/class of cities, their financial resource based and attuned to the community's specific needs.
- (ii) Health care facilities for the mother and child should be neighborhood-based, user-friendly in relation to timing and should involve close community participation.
- (iii) The problem of malnutrition is more intense in the slum segments of towns/cities and strategies aimed at tackling this problem should take care of disease surveillance and prevention, environmental sanitation, nutrition education through contact with mothers and linked with efforts at developing an appropriate food security system at the household level.
- (iv) The school should be the focal point both for formal and non-formal education with flexibility in terms of timings, multiple shifts and skill based curricular and special efforts should be made for working out community based and low cost options for early childhood stimulation and strategies for improving the enrolment and retention of the girl child.
- (v) Problems relating to children, especially in difficult circumstances, such as street children, working children, abused children and children in conflict with the law need to be addressed through

conscientisation of the public, community consoling units and a revamped rehabilitative system. One of the significant suggestions made was the dire need for mobilising the community to participate in the formulation, implementation and evaluation of programmes and to coordinate the effect of different Government departments and voluntary agencies in an integrated manner.

(c) In collaboration with State Governments and UNICEF, the Central Government is implementing a scheme called Urban Basic Services for the Poor (UBSP) which seeks to provide social services in an integrated manner in low income neighborhoods through neighborhood committees. The Government will utilise the suggestions made at the national Consultation in the implementation of this scheme.

Out of Turn Allotment of DDA Flats

9333. SHRI JEEWAN SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the DDA flats on out of turn basis have been sanctioned to persons on the ground 'No house in Delhi';

(b) if so, the details thereof;

(c) the number of such allottees those who were not registered with DDA;

(d) whether the requests of registered applicants for out of turn allotment on the ground were rejected;

(e) if so, the reasons for exercise of the powers by the competent authorities arbitrarily and discriminatory; and